GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:1631 ANSWERED ON:07.03.2013 WOMEN PROSECUTORS Jakhar Shri Badri Ram

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the total number of Union Government prosecutors in the country including those in Rajasthan and the number of women prosecutors out of them, State-wise;

(b) the number of the women prosecutors belonging to Minority Communities; and

(c) the steps taken by the Government to appoint women Government prosecutors in adequate number?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWAN1 KUMAR)

(a) to (c) The information is being collected and will be laid on the Table of the House.